

LAKHOTIA POLYESTERS (INDIA) LIMITED

Corporate Identification Number (CIN): L17120MH2005PLC155146

Registered Office: 158/159, Samaratha Sahkari Audyogik Vasahat Ltd, Pimpal- Gaon (Baswant), Tal.- Niphad, Nashik – 422 209.

Contact No: 02554 – 232000 | Website: www.lakhotiapoly.in | E-mail Id: info@lgroup.co.in

OPEN OFFER FOR ACQUISITION OF 27,24,000 (TWENTY SEVEN LAKHS TWENTY FOUR THOUSAND) EQUITY SHARES FROM SHAREHOLDERS OF LAKHOTIA POLYESTERS (INDIA) LIMITED (“LPIL”) BY MR. MADHUSUDAN LAKHOTIA, MRS. JAYSHREE LAKHOTIA, MR. SHYAMSUNDER LAKHOTIA AND MRS. KANCHANDEVI LAKHOTIA (HEREIN AFTER JOINTLY REFER TO AS “ACQUIRERS”) PURSUANT TO AND IN COMPLIANCE WITH REGULATIONS 3(2) & 3(3) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS 2011, AS AMENDED (“SEBI (SAST) REGULATIONS”).

This Post Offer Advertisement is being issued by Aryaman Financial Services Limited, the Manager to the Offer (“Manager”), on behalf of the Acquirers, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended (“SEBI (SAST) Regulations, 2011”) in respect of Open Offer (“Offer”) to acquire 27,24,000 (Twenty Seven Lakhs Twenty Four Thousand) Equity Shares of ₹10/- each, being constituting 26.01% of the Target Company on a fully diluted basis at a price of ₹ 12/- (Rupees Twelve Only) (“Offer Price”). This Post Offer Public Announcement is to be read with Public Announcement dated March 09, 2023 (“PA”) along with the Detailed Public Statement (“DPS”) published on March 16, 2023 in Business Standard (English – All Editions), Business Standard (Hindi – All Editions), Pratahkal (Marathi – Mumbai Edition) and Gavakari (Marathi – Nashik Edition) with respect to the aforementioned Offer.

Sr. No.	Particulars	Details
1	Name of the Target Company	Lakhotia Polyesters (India) Limited
2	Name of the Acquirers and PAC	Acquirers: Mr. Madhusudan Lakhotia, Mrs. Jayshree Lakhotia, Mr. Shyamsunder Lakhotia and Mrs. Kanchandevi Lakhotia PAC: Nil
3	Name of the Manager to the Offer	Aryaman Financial Services Limited
4	Name of the Registrar to the Offer	Cameo Corporate Services Limited
5	Offer Details:	
	a. Date of Opening of the Offer	May 15, 2023 (Monday)
	b. Date of Closing of the Offer	May 26, 2023 (Friday)
6	Last Date of Payment of Consideration	June 07, 2023 (Wednesday)

7. Details of Acquisition						
Sr. No.	Particulars	Proposed in the Offer Document		Actuals		
7.1	Offer Price	₹12/-		₹12/-		
7.2	Aggregate number of shares tendered	27,24,000 ^(a)		26,13,255		
7.3	Aggregate number of shares accepted	27,24,000 ^(a)		26,13,255		
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	₹ 3,26,88,000/-		₹ 3,13,59,060/-		
7.5	Shareholding of the Acquirers along with PAC/deemed PAC before Agreements / Public Announcement	Number	In %	Number	In %	
		35,49,388	33.89%	35,49,388	33.89%	
7.6	Shares Acquired by way of Agreements	14,09,050	13.45%	14,09,050 ^(b)	13.45% ^(b)	
7.7	Shares Acquired by way of Open Offer	27,24,000 ^(a)	26.00% ^(a)	26,13,255	24.95%	
7.8	Shares acquired after Detailed Public Statement	Nil	Nil	Nil	Nil	
7.9	Post Offer Shareholding of Acquirers along with PAC/deemed PAC	76,82,438 ^(a)	73.35% ^(a)	75,71,693	72.29%	
7.10	Pre & Post offer shareholding of the Public		Pre Offer	Post Offer	Pre Offer	Post Offer
	• Number		55,15,550	27,91,550	55,15,550	29,02,295
	• In %		52.66%	26.65%	52.66%	27.71%

Note:

(a) Assuming full acceptance under the Open Offer.


(b) The Acquirers shall complete the transaction under Share Purchase Agreement within 30 working days from the date of this announcement.

Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and the Letter of Offer. All other terms and conditions of the Offer shall remain unchanged.

The Acquirers accepts the responsibility for the information contained in this Announcement and also for the obligations of the Acquirers laid down in the SEBI (Substantial Acquisitions of Shares and Takeover) Regulations, 2011 and subsequent amendments made thereof.

A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in, BSE website at www.bseindia.com and at the Registered Office of the Target Company i.e. 158/159, Samaratha Sahkari Audyogik Vasahat Ltd, Pimpal Gaon (Baswant), Tal.- Niphad, Nashik – 422 209.

THIS ANNOUNCEMENT IS ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRERS

	ARYAMAN FINANCIAL SERVICES LIMITED
	(CIN No.: L74899DL1994PLC059009)
	60, Khatau Building, Alkesh Dinesh Modi Marg, Opp. P. J. Towers (BSE Building), Fort, Mumbai – 400 001. Tel: 022 – 6216 6999;
	Website: www.afsl.co.in Email: info@afsl.co.in
	Contact Person: Mr. Deepak Biyani

Place: Mumbai

Date: June 08, 2023